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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 338/2024

DESIGNARCH INFRASTRUCTURE PRIVATE

LIMITEDPlaintiff

Through: Mr Srinivasan Ramaswamy,

Advocate.

versus

LOTUS GREENS CONSTRUCTIONS PRIVATE

LIMITED & ANR.Defendants

Through: Mr Akshay Makhija, Sr. Advocate

with Mr P. S. Singal, Mr Sunil, Mr Arush Khanna, Ms Swetalana Rout

and Ms Shweta, Advocates.

Mr Udit Mandiratta and Mr Daniyal Qureshi, Advocates for applicant/ACRE in IA

No.30946/2024.

CORAM:

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HON'BLE MR. JUSTICE VIKAS MAHAJAN ORDER

18.10.2024

I.A. 42407/2024 (by the plaintiff under Section 151 CPC for withdrawal of the suit)

- 1. The present application has been filed seeking to withdraw the present suit.
- 2. Learned counsel for the plaintiff submits that he is withdrawing the present suit without prejudice to his rights.
- 3. The suit is dismissed as withdrawn.

VIKAS MAHAJAN, J

OCTOBER 18, 2024/MK